

**GOVERNMENT OF INDIA  
LAW , JUSTICE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1790

ANSWERED ON:03.08.2000

SETTING UP OF ELECTRONIC COURTS

JASWANT SINGH YADAV;NEDURUMALLI JANARDHANA REDDY;SHYAMA SINGH;SULTAN SALAHUDDIN OWAISI

**Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:**

(a) Whether the Law Commission has stressed the need for enactment of more cyberlaws and establishment of electronic courts to deal with cyber crimes; and

(b) if so, the reaction of the Government thereon?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (INDEPENDENT CHARGE) AND MINISTER OF STATE OF THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (INDEPENDENT CHARGE) (SHRI ARUN JAITLEY)

(a) No, Sir. The Law Commission has not yet taken up the project related to cyber crimes;

(b) Does not arise.